

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

Appeal 124/252/ND/2018

In the matter of :
Arham Infrastructure (P) Limited

..PETITIONER

SECTION :
Under Section 252

Order delivered on 05.4.2018

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

V.K. Subburaj,
Hon'ble Member (Tech.)

For the Petitioner /Op. Creditor :-
For the Respondent/Corporate Debtor :

For the Intervener :Mr. Manish Raj, Co. Prosecutor

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence,
the same is adjourned to 01.5.2018.

- Sd -

(V.K. SUBBURAJ)
MEMBER (TECHNICAL)

Surjit
05.4.2018

- Sd -

(R. VARADHARAJAN)
MEMBER (JUDICIAL)